

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1779/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES:

Ravi Jain
v/s
PB Lounge LLP

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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7) For Operational
Creditor

VIKRANT D. SHETTY ADVOCATE

[Signature]

7) For Corporate Debtor
Adv. Priyanka Chaurasia i/b
SKC Legal Advocate

[Signature]

ORDER

CP No.1779/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that settlement is likely to happen, at his request, list this matter on 22.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)